

RAJASTHAN HIGH COURT, JODHPUR

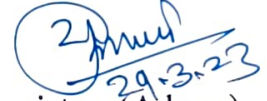
NOTICE

No. Accts/Bldg/13/2023/

Dated: 29.03.2023

In continuation of Notice No. Accts/Bldg/07/2023 dated 10.02.2023, it is hereby notified that the last date to deposit Rs. 15,000 per applicant as security deposit for Chamber of Category-II by Pay Order/Demand Draft in favour of Registrar General, Rajasthan High Court, Jodhpur to Cashier has been extended till 05.04.2023 upto 5:00 PM.

By Order



Registrar (Admn.)
Rajasthan High Court
Jodhpur.

No. Accts/Bldg/Advchamber/1189

Dated: 29.03.2023

Copy is forwarded to following for information and necessary action:-

1. President, Rajasthan High Court Advocates' Association, Jodhpur.
2. President, Rajasthan High Court Lawyers' Association, Jodhpur.
3. Notice Board.
4. AOJ (Computer Cell), RHC, Jodhpur to upload this notice on official website.
5. Cashier, Rajasthan High Court, Jodhpur.
6. Registrar Classification cum Nodal Officer, Rajasthan High Court, Jodhpur.



Registrar (Admn.)